

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(CAA) 274 (ND) 2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
15.12.2017**

**NAME OF THE COMPANY: M/s Raghunath Equipments Pvt. Ltd. and
Mectech Process Engineers Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 230-232

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner: Ms. Shalini Sharma, PCS

For the Respondent: Mr. Ajeyo Sharma and Mr. Amish Tandon, Advocates
for OL

Mr. Manish Raj, CP for RD(NR) Delhi.


Ms. Lakshmi Gurung, Standing Counsel for IT Dept.

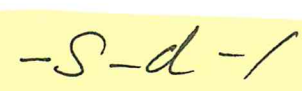
ORDER

It is submitted on behalf of the Petitioner that reply to the objections raised by the RD have been filed. The aforesaid reply is not before this Bench.

Counsel for the OL has no objections in allowing the prayer of the petitioner.

To come up on 9th January, 2018. ✓


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)